

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 18/RP/2020

in

Petition No. 10/TT/2019

Subject : Review Petition No. 18/RP/2020 seeking review of the order dated 5.2.2020 in Petition No. 10/TT/2019

Date of Hearing : 20.7.2021

Coram : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member

Petitioner : Transmission Corporation of Andhra Pradesh Ltd.

Respondents : Transmission Corporation of Telangana Ltd. & 4 Ors.

Parties present : Mr. S. Vallinayagam, Advocate, APTRANSCO
Mr. P Suryachandram, APTRANSCO
Ms. P Jyotsnana Rani, APTRANSCO

Record of Proceedings

Case was called out for virtual hearing.

2. Learned counsel of the Review Petitioner submitted that Review Petition is filed for review of the Commission's order dated 5.2.2020 in Petition No. 10/TT/2019 wherein the Review Petitioner was allowed tariff for 2014-19 period in respect of only 40 transmission lines out of 42 natural inter-State transmission lines owned by it. The Commission did not allow tariff for two transmission lines, namely, Assets-VIII and IX on the ground that SRPC certificate was issued on 31.10.2016 and 23.11.2016 and the same cannot be retrospectively applied for the period 2014-15.

3. He further submitted that the information has now been filed in the Review Petition and prayed that the tariff may be allowed for Asset-VIII and Asset-IX in the instant Review Petition or in Petition No. 10/TT/2019.

4. After hearing the Review Petitioner, the Commission reserved order on admissibility of the Review Petition.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)